

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 357 OF 2017 &
IA NOS. 969 & 970 OF 2017 & IA NO. 550 OF 2018 AND
APPEAL NO. 22 OF 2018

Dated: 14th May, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

APPEAL NO. 357 OF 2017 &
IA NOS. 969 & 970 OF 2017 & IA NO. 550 OF 2018

In the matter of:

Rosa Power Supply Company Limited

... **Appellant(s)**

Vs.

Uttar Pradesh Electricity Regulatory Commission & Anr.

... **Respondent(s)**

Counsel for the Appellant (s) : Mr. S. Venkatesh
Mr. Pratyush Singh

Counsel for the Respondent(s) : Mr. C.K. Rai for R-1
Mr. Vallinayagam
Mr. Manish Garg for R-2

APPEAL NO. 22 OF 2018

In the matter of:

Uttar Pradesh Power Corporation Ltd.

... **Appellant(s)**

Vs.

Uttar Pradesh Electricity Regulatory Commission & Anr.

... **Respondent(s)**

Counsel for the Appellant (s) : Mr. S. Vallinayagam
Mr. Manish Garg

Counsel for the Respondent(s) : Mr. C.K. Rai for R-1
Mr. S. Venkatesh
Mr. Pratyush Singh for R-2

ORDER

Issue notice on Appeal No. 357 of 2017 and also on IA No. 550 of 2018 (for Amendment of the Appeal) and also on Appeal No. 22 of 2018 to the Respondents.

The learned counsel, Mr. C.K. Rai appearing for the first Respondent in both the matters i.e. Appeal No. 357 of 2017 and Appeal No. 22 of 2018. The learned counsel, Mr. S. Vallinayagam, appearing for the second Respondent in Appeal No. 357 of 2017 and also on IA No. 550 of 2018. The learned counsel, Mr. S. Venkatesh, appearing for the second Respondent in Appeal No. 22 of 2018.

The learned counsel appearing for the Respondent Nos. 1 & 2 in Appeal No. 357 of 2017 submitted that, the Appellant may be directed to serve them a copy of Appeal Paper-Book as well as copy of IA No. 550 of 2018.

Submissions made by the learned counsel appearing for the Respondent Nos. 1 & 2, as stated above, are placed on record.

The learned counsel appearing for the Appellant is directed to serve a copy of Appeal Paper-Book as well as copy of IA No. 550 of 2018 to the learned counsel appearing for the Respondent Nos. 1 & 2 immediately.

List these matters for admission on 31.05.2018, as agreed by the learned counsel appearing for both the parties.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil)
Judicial Member

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